

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-201
IB-818/ND/2020

IN THE MATTER OF:

Kalpana Industries India Ltd

Vs.

Radiant Polymers Pvt Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 22.10.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Rohit Bohra

For the Respondent

: Ms. Alisha Chopra

ORDER

Ms. Alisha Chopra has appeared on behalf of respondent and submitted that the talks of settlement is going on between the parties and she needs more time to file the reply as well as vakalatnama. On her request, list the case on **05.11.2020**.

Ld. Counsel for respondent is directed to file the reply on or before 04.11.2020 after serving advance copy upon the petitioner counsel.

-Sd-

(K.K. VOHRA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)